



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH**ORDER SHEET**

Original

Application No. 705 of 2003

Applicant(s) K. S. Momy Respondent(s) Union of India & Ors.

Advocate for Applicant(s) M/s. D. R. Pattnaik
S.R. Mohapatra
L.V. Pattnaik
Advocate for Respondent(s)**NOTES OF THE REGISTRY**G.P.O. for Rs. 50/- for M.
For Registration Pt.

21/10/03

S.O. (T)

21.10.03

27.10.03

Registrar

For Admission.

ORDERS OF THE TRIBUNAL

REGISTER

27/10/2003

Order dated 28.10.03

Heard the learned counsel for the applicant. By filing a memo dated 28.10.03, the applicant craves leave of the Tribunal to withdraw this O.A. The prayer is allowed. The O.A. is disposed of as withdrawn. No costs.

Vice-Chairman

Member(s)